

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO.1726
TO BE ANSWERED ON 25TH NOVEMBER, 2016**

EXPORT OF AYURVEDA MEDICINES AND PRODUCTS

**1726. SHRI RAM MOHAN NAIDU KINJARAPU:
SHRI PRAHLAD SINGH PATEL:
HRI JANARDAN SINGH SIGRIWAL:
SHRI K.C. VENUGOPAL:**

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

(a) the quantum of AYUSH medicines including ayurvedic medicines and products exported to various countries during each of the last three years and the current year, product and country-wise;

(b) whether the Union Government proposes to set up State level technical committees to advise the State Governments in technical matters with regard to AYUSH medicines, if so, the details and objectives thereof;

(c) whether there is a grading system for products which fall under the AYUSH system of medicines, if so, the details thereof;

(d) whether the Government proposes to fix norms including grading and standardisation for manufacturing Ayurvedic, Homoeopathic and Unani Medicines on the lines of allopathic drugs, if so, the details thereof;

(e) whether the Government proposes to introduce any legislation in this regard, if so, the details thereof; and

(f) the steps taken/being taken by the Government to boost the export of ayurveda products in the country?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

(a): Quantum of AYUSH products exported to various countries and country-wise & product category-wise details are provided in **Annexure-I and Annexure-II** respectively.

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(b): Central Government issued directions in September, 2007 to the State Governments under Section 33-P of the Drugs & Cosmetics Act, 1940 to streamline the system for licensing of patent & proprietary Ayurveda, Siddha and Unani Products under Rule 154 and 154-A of the Drugs & Cosmetics Rules, 1945 by constituting an Expert Committee under the chairmanship of Commissioner/Director (Indian Systems of Medicine) of the State as per the provisions of the Rule 154(2) for advising the State Licensing Authority before any patent & proprietary Ayurvedic, Siddha or Unani Medicine is licensed for production by any manufacturing unit. This order is available in Ministry of AYUSH Website www.ayush.gov.in

(c): There is no grading system for AYUSH products except categorization as classical formulations and patent & proprietary medicines as defined in Section 3(a) and (h) of the Drugs & Cosmetics Act, 1940. Homeopathic medicines have different potencies depending upon the extent of dilution of mother tincture.

(d): Quality standards of Ayurvedic, Siddha, Unani and Homeopathic drugs are prescribed in respective pharmacopoeias published by the Government. Ayurvedic pharmacopoeia contains 645 monographs of single drugs and 202 monographs of compound formulations; Unani Pharmacopoeia contains 298 monographs of single drugs and 150 monographs of compound formulations; Siddha pharmacopoeia contains 139 monographs of single drugs and Homeopathic Pharmacopoeia has 1117 monographs.

(e): Provisions for quality control of Ayurvedic, Siddha, Unani and Homeopathic drugs are provided in Drugs & Cosmetics Act, 1940 and Rules thereunder.

(f): For enhancing export of the Ayurvedic products, compliance to Good Manufacturing Practices has been made mandatory for the manufacturers and quality certification system as per WHO guidelines is administered by Central Drugs Standard Control Organization and similarly AYUSH Standard Mark and AYUSH Premium Mark certification system is implemented by Quality Council of India. Through the Central Scheme of International Cooperation implemented by the Ministry of AYUSH, financial support is provided for preparation of product dossier, registration of products in foreign countries and for participation of AYUSH drugs manufacturers in the International Trade Fairs, Exhibitions and Road shows.

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Annexure-I**India's Export of AYUSH products Country Wise**

S No.	Country Name	2013-14	2014-15	2015-16
		Sum of \$ mn	Sum of \$ mn	Sum of \$ mn
1.	UNITED ARAB EMTS	18.04	15.55	17.62
2.	NEPAL	13.16	14.23	10.75
3.	RUSSIA	11.46	9.44	9.23
4.	USA	19.53	10.1	7.39
5.	GHANA	1.52	1.28	3.53
6.	KENYA	3.12	2.76	2.48
7.	MALAYSIA	2.4	2.64	2.43
8.	NETHERLAND	3.29	2.63	2.27
9.	UKRAINE	2.07	3.08	2.16
10.	SPAIN	1.59	1.22	2.08
11.	ROMANIA	1.92	1.9	1.88
12.	FRANCE	1.15	1.73	1.77
13.	SOUTH AFRICA	1.83	1.86	1.7
14.	NIGERIA	1.31	1.46	1.66
15.	LATVIA	3.62	2.72	1.65
16.	PAKISTAN IR	3.18	1.87	1.57
17.	HONG KONG	0.4	3.06	1.57
18.	ALGERIA	1.32	0.91	1.54
19.	UZBEKISTAN	1.24	2.21	1.51
20.	IRAQ	1.9	1.48	1.46
21.	SAUDI ARAB	0.75	1.19	1.44
22.	INDONESIA	2.68	0.8	1.36
23.	KAZAKHSTAN	2.49	0.95	1.34
24.	U K	1.16	1.15	1.23
25.	UGANDA	1.14	1.69	1.19
26.	GERMANY	1.5	1.34	1.1
27.	ITALY	1.33	1.5	1.05
28.	MAURITIUS	2.65	2.73	0.95
29.	SRI LANKA DSR	1.23	0.99	0.93
30.	KUWAIT	0.66	0.81	0.86
31.	PHILIPPINES	0.94	0.96	0.82
32.	TURKMENISTAN	1.16	1.16	0.8
33.	COSTA RICA	0.35	0.5	0.77
34.	VIETNAM SOC REP	0.66	0.72	0.73
35.	AUSTRALIA	16.06	1.15	0.72
36.	TURKEY	0.21	0.36	0.7
37.	SINGAPORE	1.16	0.76	0.64

38.	CANADA	2.96	0.84	0.63
39.	TAJIKISTAN	2.25	0.72	0.62
40.	FINLAND	0.01	0.08	0.6
41.	MYANMAR	0.45	0.43	0.55
42.	OMAN	0.8	0.71	0.53
43.	BAHARAIN IS	0.5	0.47	0.53
44.	CHINA P RP	0.03	0.67	0.52
45.	EGYPT A RP	0.27	0.32	0.5
46.	BELGIUM	0.22	0.32	0.49
47.	TANZANIA REP	0.48	0.71	0.43
48.	SUDAN	0.22	0.24	0.42
49.	BULGARIA	0.46	0.43	0.4
50.	POLAND	0.28	0.11	0.4
51.	QATAR	0.29	0.14	0.39
52.	BANGLADESH PR	0.46	1.12	0.39
53.	SWITZERLAND	0.49	0.75	0.38
54.	BELARUS	0.68	0.38	0.35
55.	IRAN	0.32	0.24	0.33
56.	YEMEN REPubLC	1.2	1.09	0.33
57.	BHUTAN	0	0.18	0.28
58.	MONGOLIA	0.22	0.36	0.28
59.	ANGOLA	0.33	0.22	0.26
60.	AZERBAIJAN	0.66	0.36	0.26
61.	TRINIDAD	0.08	0.22	0.25
62.	IRELAND	0	0.1	0.25
63.	MOROCCO	0.07	0.21	0.25
64.	KYRGHYZSTAN	0.47	0.4	0.23
65.	CAMBODIA	0.19	0.22	0.23
66.	NEW ZEALAND	0.43	0.36	0.23
67.	CZECH REPUBLIC	0.2	0.24	0.21
68.	MOLDOVA	0.44	0.75	0.21
69.	ZAMBIA	0.26	0.33	0.2
70.	FIJI IS	0.13	0.26	0.19
71.	LITHUANIA	0.03	0.2	0.18
72.	JAPAN	8.87	0.32	0.17
73.	ESTONIA	0.01	0.1	0.17
74.	THAILAND	0.24	0.15	0.17
75.	JORDAN	0.15	0.24	0.16
76.	AUSTRIA	0.22	0.1	0.16
77.	NORWAY	0.19	0.16	0.16
78.	GUATEMALA	0.19	0.22	0.13
79.	GEORGIA	0.24	0.27	0.13

80.	AFGHANISTAN	0.25	0.06	0.13
81.	CONGO D. REP.	0.07	0.06	0.12
82.	SYRIA	0.01	0	0.1
83.	MALDIVES	0.07	0.13	0.1
84.	HUNGARY	0.04	0.09	0.1
85.	BENIN	0.07	0.07	0.09
86.	PERU	0.01	0.01	0.08
87.	NICARAGUA	0.06	0.04	0.08
88.	KOREA RP	0.13	0.03	0.08
89.	VENEZUELA	0.2	0	0.07
90.	UNSPECIFIED	0.6	0	0.07
91.	MALAWI	0.02	0.02	0.06
92.	BARBADOS	0.04	0.05	0.06
93.	KOREA DP RP	0	0.03	0.05
94.	SIERRA LEONE	0.08	0.05	0.05
95.	CONGO P REP	0	0.07	0.05
96.	SENEGAL	0	0	0.05
97.	COTE D' IVOIRE	0.06	0	0.05
98.	TAIWAN	0.03	0.03	0.04
99.	GUYANA	0.05	0.05	0.04
100.	ECUADOR	0	0.03	0.04
101.	MADAGASCAR	0.04	0.03	0.04
102.	LEBANON	0.05	0.08	0.04
103.	NETHERLANDANTIL	0.03	0.05	0.04
104.	LIBERIA	0.04	0.08	0.04
105.	GREECE	0.08	0.06	0.03
106.	GAMBIA	0.01	0.01	0.03
107.	NIGER	0.01	0.02	0.03
108.	ST LUCIA	0.01	0.01	0.03
109.	MEXICO	0.03	0	0.03
110.	BOSNIA-HRZGOVIN	0.02	0.03	0.02
111.	ARMENIA	0.07	0.12	0.02
112.	PAPUA N GNA	0	0.04	0.02
113.	SEYCHELLES	0	0.01	0.02
114.	ISRAEL	0.02	0	0.02
115.	LIBYA	0.13	0	0.02
116.	SURINAME	0.01	0.03	0.02
117.	GUINEA	0	0.01	0.02
118.	SLOVAK REP	0.01	0.02	0.02
119.	SLOVENIA	0.01	0.03	0.02
120.	PANAMA REPUBLIC	0.03	0.01	0.02
121.	MALTA	0	0.03	0.02

122.	MACEDONIA	0	0	0.01
123.	BRAZIL	0	0	0.01
124.	COLOMBIA	0.02	0	0.01
125.	SERBIA MONTNGRO	0.02	0.03	0.01
126.	ANTIGUA	0	0	0.01
127.	ST VINCENT	0	0	0.01
128.	ERITREA	0	0	0.01
129.	MOZAMBIQUE	0.02	0.02	0.01
130.	MAURITANIA	0.01	0	0.01
131.	DENMARK	0.01	0.02	0.01
132.	LAO PD RP	0	0.01	0.01
133.	BURUNDI	0.01	0.02	0.01
134.	CAMEROON	0.01	0	0.01
135.	TOGO	0	0	0.01
136.	GRENADA	0	0	0.01
137.	HAITI	0	0	0.01
138.	ARGENTINA	0	0	0.01
139.	MARTINIQUE	0.01	0	0.01
140.	SWEDEN	0.04	0.01	0
141.	NAMIBIA	0.03	0.02	0
142.	MALI	0.01	0.01	0
143.	CROATIA	0	0.01	0
144.	BOLIVIA	0.01	0	0
145.	DJIBOUTI	0.01	0	0
146.	SERBIA	0	0.01	0
147.	LESOTHO	0	0.03	0
148.	DOMINICA	0.01	0	0
149.	AMERI SAMOA	0	0.08	0
150.	ANDORRA	0.01	0	0
151.	BELIZE	0.05	0	0
152.	CYPRUS	0.04	0.01	0
153.	KIRIBATI REP	0.01	0	0
154.	HONDURAS	0.04	0.02	0
155.	GUADELOUPE	0.01	0	0
156.	ZIMBABWE	0.08	0	0
TOTAL		159.09	118.46	108.76

Details of Export of product-wise Export of Ayush Products & Medicines during the last 3 years & current year

EM_ITCHS	Description	Unit	2013-14		2014-15		2015-16		2016-17(upto Aug-16)*	
			QTY	VALUE(\$)	QTY	VALUE(\$)	QTY	VALUE(\$)	QTY	VALUE(\$)
12112000	GINSNG ROOTS FRSH/DRID W/N CUT CRSHD/PWDRD	KGS	305	67035	100	207	4470	12050	4287	39895
12113000	COCA LEAF FRSH/DRID W/N CUT CRSHD/PWDRD	KGS	227	724						
12114000	POPY STRAW FRSH/DRID W/N CUT CRSHD/PWDRD	KGS	15200	6083	17	517	200	1701		
12119012	NUX VOMICA DRIED RIPE SEEDS	KGS	45	134	250	361	6427	4753		
12119013	PSYLLIUM SEED (ISOBGUL)	KGS	632310	1421031	998494	1931354	1552526	4678948	351674	1298622
12119014	NEEM SEED	KGS	877	26569	57	250	400	1339	315	607
12119015	JAJOBA SEED	KGS	36	3057	10	80	110	8726	53	3524
12119021	BELADONA LEAVES	KGS	32311	94232	21431	118306	7062	72406	9612	83209
12119022	SENNAL LEAVES AND PADS	KGS	11214626	12819745	13243562	14392791	15952846	14531791	6852011	4634419
12119023	NEEM LEAVES/POWDER	KGS	116249	149404	63064	218821	67444	160631	26690	102135
12119024	GYMNEMA POWDER,	KGS	52344	162597	46507	159593	54579	351016	33531	255269
12119026	PYRETHRUM	KGS	41043	61311	33769	35234	1510	5204	2000	8276
12119029	OTHER LEVS,PWDR,FLURS AND PODS FRSH/DRD W/N CUT CRSHD/PWDRD	KGS	5290132	11194772	9935541	14657266	8446893	13971582	2939916	5576301
12119031	CASCARA SAGRADA BARK	KGS	57	1373	15020	45018			7400	141204
12119032	PSYLLIUM HUSK (ISOBGUL HUSK)	KGS	32465580	126117372	32325642	151275840	38055553	173697820	15431051	83521032
12119041	BELLADONA ROOTS	KGS	130	257						
12119043	IPECAC DRIED RHIZOME AND ROOTS	KGS	10709	269311	3700	31525			250	9379
12119044	SERPENTINA ROOTS	KGS	157	37073	549	41249	97	9275	170	16814
12119045	ZEDOVARY ROOTS	KGS	512734	1034089	1124120	2272089	2674315	5995247	1951893	4901304
12119046	KUTH ROOT	KGS	12350	105669	11300	98525	18000	165773		
12119047	SARSAPARILLA	KGS	84215	575405	48471	353233	67989	559608	21257	181674

12119060	VINCA ROSEA (HERBS)	KGS	903296	1607734	569603	937024	215437	393721	328588	580591
12119091	CHIRATA	KGS	7575	26442	8202	32936	25254	22187	175	897
12119092	TUKMARIA	KGS	711273	1499515	433278	1366181	730832	2486089	1189454	2883415
12119099	OTHER PLANTS AND PARTS OF PLANTS USD IN PRFMRY, PHARMCY, INSECTICDL/FUNGICDL PURPSE, FRESH/DRIED	KGS	10986590	17128561	16906059	27956233	15215221	20749721	3823899	7791599
13021100	SAPS AND EXTRACTS OF OPIUM	KGS	347508	24984079	165318	13147163	83735	6126570	4661	495379
13021916	EXTRACTS, NEEM	KGS	648967	6057655	181932	7398916	126331	8808759	63469	2509554
30039011	MEDICANTS OF AYURVEDIC SYSTEM	KGS	1681966	20570353	1947866	18021641	1403783	13025306	614417	6803675
30039012	MEDICANTS OF UNANI SYSTEM	KGS	96	2770	455	6155	1280	15817	307	2507
30039013	MEDICANTS OF SIDDHA SYSTEM	KGS	11953	62334	2517	23698	584	9391	577	13865
30039014	MEDICANTS OF HOMOEOPATHIC SYSTEM	KGS	39563	533536	48653	583575	27846	408568	15089	152091
30049011	MEDICAMENTS OF AYURVEDIC SYSTEM	KGS	10779120	126285982	13723637	96757895	10928236	94722087	4667622	40174495
30049012	MEDICAMENTS OF UNANI SYSTEM	KGS	62811	12959433	17481	105135	24538	209474	9498	109197
30049013	MEDICAMENTS OF SIDDHA SYSTEM	KGS	5653	286449	8478	138223	24397	299627	2704	43016
30049014	HOMEOPATHIC MEDICINE	KGS	35555	438449	141305	1314484	125082	1094343	51722	463415
35079071	PAPAIN,PURE (PHARMACUTICAL GRADE)	KGS	16557	395820	32834	1260454	40510	1397538	11417	249949

*** NOTE FIGURES OF 2016-17 ARE PROVISIONAL**